

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).16096/2022

(Arising out of impugned final judgment and order dated 26-11-2021 in SA No. 726/2010 passed by the High Court of Judicature at Allahabad)

JEEVAK KUMAR SINGH

Petitioner(s)

VERSUS

CHHEDA LAL (DECEASED) THRS. LRS & ORS.

Respondent(s)

Date : 23-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Tahir Ashraf Siddiqui, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice.
- 2 Tag with SLP(Civil) No 20879 of 2021.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR